

members for the periods indicated against each:

- | | |
|---|---|
| (1) Shri F. P. Gaekwad. | 1st June to 22nd June, 1962.
(First Session) |
| (2) Shri Rananjaya Sinh. | 6th August to 7th September, 1962.
(Second Session) |
| (3) Shri Joachim Alva. | 4th June to 20th June, 1962.
(First Session) |
| (4) Shri Panampilli Govinda Menon. | 7th May to 13th June, 1962.
(First Session) |
| (5) Shri Ghyasuddin Ahmed. | 26th April to 18th June, 1962.
(First Session) |
| (6) Shri A. K. Gopalan. | 3rd May to 22nd June, 1962.
(First Session) |
| (7) Dr. Panjabrao S. Deshmukh. | 6th August to 7th September, 1962.
(Second Session) |
| (8) Shri Kamalnayan Bajaj. | 6th August to 20th August, 1962.
(Second Session) |
| (9) Sardar Surjit Singh Majithia. | 6th August to 7th September, 1962.
(Second Session) |
| (10) Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagaram. | 18th August to 6th September, 1962.
(Second Session) |
| (11) Shri Nath Pai. | 10th August to 7th September, 1962.
(Second Session) |
| (12) Shrimati Shakuntala Devi. | 14th August to 7th September, 1962.
(Second Session) |
| | 1st June to 22nd June, 1962.
(First Session) |
| | 6th August to 7th September, 1962.
(Second Session) |

12.40 hrs.

I take it that the House agrees with the recommendations of the Committee.

Several Hon. Members: Yes.

Mr. Speaker: The Members will be informed accordingly.

CONVERTS MARRIAGE DISSOLUTION BILL*

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajaravis): Sir, on behalf of Shri A. K. Sen, I beg to move for leave to introduce a Bill to provide for the dissolution under certain circumstances of marriage of converts and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the dissolution under certain circumstances of marriage of converts and for matters connected therewith."

The motion was adopted.

Shri Hajaravis: Sir, I introduce the Bill.

12.40½ hrs.

BUSINESS ADVISORY COMMITTEE
SIXTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House agrees with the Sixth Report of the Business Advisory Committee presented to

Bill

the House on the 3rd September, 1962."

the House on the 3rd September, 1962."

Shri Hari Vishnu Kamath (Hosh-angabad): Sir, on a point of clarification. As far as I remember the proceedings, if I remember aright, the Committee also decided that some time, two or two-and-half hours, should be allocated to a discussion on the aggravating crime situation and the deteriorating law and order situation in the Union Territory of Delhi. It has not been included here.

The motion was adopted.

Mr. Speaker: That is a private Member's motion and that has also been provided for. I shall now put the motion to the vote of the House.

12.41 hrs.

SUGARCANE CONTROL (ADDITIONAL POWERS) BILL—contd.

Mr. Speaker: We have concluded the consideration stage of the Bill to empower the Central Government to amend the Sugarcane (Control) Order, 1955 with retrospective effect in respect of certain matters. I will first put Shri Banerjee's amendment: The question is:

The question is:

"That the Bill be circulated for the purpose of eliciting opinion thereon by the 30th October, 1962." (1).

"That this House agrees with the Sixth Report of the Business Advisory Committee presented to

The Lok Sabha divided.

Division No. 10]

AYES

Badrudduja, Shri
Banerjee Shri S.M.
Barua, Shri Hem
Bhattacharya, Shri Dinen
Biren Dutta, Shri
Buta Singh, Shri
Chakravarty, Shrimati Renu
Chaudhuri, Shri Tridib Kumar
Daji, Shri
Dasaratha, Deb Shri
Elias, Shri Mohammad
Gauri Shanker, Shri
Gokaran Prasad, Shri
Gulshan Shri
Gupta Shri Indrajit

Hematsingka, Shri
Jha, Shri Yogendra
Kamath, Shri Hari Vishnu
Kapur Singh,
Kumaran, Shri M.K.
Kuoan Shri P.
Lahri Singh, Shri
Mahida, Shri Narendra Singh
Mukerjee, Shri H.N.
Murmu, Shri Sarkar
Nair Shri Vasudevan
Nambiar, Shri
Patil, Shri Vasant Rao,
Pottekkatt, Shri
Ranga, Shri N.G.

[12.44 hrs.

Ram Singh, Shri
Reddy, Shri Esvara
Reddy, Shri Narasimha
Reddy, Shri Yallamanda
Seth, Shri Bishanchander
Shastri, Shri Prakash Vir
Singh, Shri Y.D.
Singha, Shri Y. N.
Soy, Shri H. C.
Suraj Lal, Shri
Swamy, Shri M.N.
Umanath, Shri
Warior, Shri
Yashpal Singh, Shri

NOES

Abdul Rashid, Bakahl
Abdul Wahid, Shri
Achuthan, Shri
Akkamma Devi, Shrimati
Alagesan, Shri
Alva, Shri A.S.
Alva, Shri Joachim
Aney, Dr. M. S.
Anjanappa, Shri
Arunachalam, Shri
Azad, Shri Bhagwat Jha
Bakliwal, Shri
Balakrishnan, Shri
Balmiki, Shri
Barkataki, Shrimati Renuka

Barupal, Shri P. L.
Bassappa, Shri
Basumatari, Shri
Baswant, Shri
Besra, Shri
Bhakt Darshan, Shri
Bhanu Deo, Shri L.N.
Bhargava, Shri M. B.
Bhatkar, Shri
Boroah, Shri P. C.
Brajeshwar Prasad, Shri
Brij Raj Singh Kotah, Shri
Chakraverti, Shri P. R.
Chanda, Shrimati Jyotana
Chandak, Shri
Chandrasekhar, Shrimati

Chattar Singh, Shri
Chaturvedi, Shri S. N.
Chaudhuri, Shrimati Kamla
Chavan, Shri D. R.
Chettiar, Shri Ramanathan
Chuni Lal, Shri
Colaco
Daffe, Shri
Das, Shri B. K.
Das, Shri N. T.
Das, Shri S.B.
Dasappa, Shri
Dasa, Shri C.
Datar, Shri
Deo Bhanj, Shri P. C.